By e-mail/messenger/speed post

Dated: 04.03.2023

## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-33/2018/1898/A

From: Shri Romen Baruah,

Registrar (Vigilance),

Gauhati High Court, Guwahati

To,

The L.R.-cum-Commissioner & Secretary to the Govt. of Assam,

Judicial Department, Dispur, Guwahati

Subject: Recommendation of the name of Retd. Grade-I Officer of the

Assam Judicial Service for the post of Presiding Officer, ePOCSO

Courts to be established in Karimganj district of Assam.

Ref: This Registry's earlier letter No.HC.VII-33/2018/306/A

dtd:09.01.2023.

Sir,

With reference to the subject cited above, I am directed to inform you that, recommendation of the names of Shri Arun Dutta and Shri Mahmud Ahmed, both retired District Judges, have been withdrawn by the Hon'ble Gauhati High Court. It is further hereby informed that Hon'ble Court has been pleased to recommend the following Retd. Grade-I Officer of the Assam Judicial Service for engagement as the Presiding Officer of the ePOCSO Courts to be established in Karimganj district of Assam, on contractual basis, initially for a period of 1 (one) year and will now expire on 31.03.2023, which may be extended and with a monthly remuneration of last pay drawn (minus) pension:-

SI. No.	Name of the Retd. Grade-I Officer of the Assam Judicial Service	Name of the Post and place of posting
1.	Shri Anup Narayan Ghosh	Presiding Officer, ePOCSO Court, Karimganj

The condition of service of the above Retd. Officer will be governed by the guidelines as prescribed by the Government of India in the Scheme of Fast Track Courts (FTSCs). The term

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of the said Fast Track Special Court **will expire on 31.03.2023** and his services will be reviewed after the completion of the term. Further, his engagement may be extended which will be decided by the Hon'ble High Court in due course.

You are, therefore, requested to appoint the above-mentioned Retd. Grade- I Judicial Officer as Presiding Officer, ePOCSO Court in the district as and when the infrastructural facility for functional of the ePOCSO Court is made ready.

Thanking you.

Yours'faithfully
Sdl-Romen Baruak,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-33/2018/1899/A. Dated:04.03.2023 Copy to:-

- The District and Sessions Judge, Karimganj for information and necessary action.
- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. Shri Arun Dutta, Retd. District and Sessions Judge, Kahilipara, Bhagaduttapur, House No.16(A), Uttam Path (Near Bhagaduttapur Police Outpost), PO- Dispur, Assam, PIN-181019 with reference to his application dtd:13.01.2023 to withdraw his name from the selected list of names for appointment to the post of Presiding Officers of 10 new ePOCSO Courts to be established in Assam.
- 4. Shri Mahmud Ahmed, Retd. District and Sessions Judge, with reference to his application dtd:14.01.2023 to withdraw his name from the selected list of names for appointment to the post of Presiding Officers of 10 new ePOCSO Courts to be established in Assam.
- 5. Shri Anup Narayan Ghosh, (Retd. Presiding Officer, MACT, Dhubri), Sunny Dale, Block-7, Flat No.1D, Ramchandrapur, North Kamalgaji, Kolkata-700103. He will report to the District and Sessions Judge, Karimganj immediately for his joining in the post.
- The Treasury Officer, Karimganj for information.
- 7. The Private Secretary to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 8. The Project Manager, Gauhati High Court, Guwahati for uploading this letter in the Gauhati High Court website.
- The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
- The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

(The List of Officers here-in-above is not necessarily in order of seniority)

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI